

**GOVERNMENT OF INDIA  
ENVIRONMENT, FORESTS AND CLIMATE CHANGE  
LOK SABHA**

UNSTARRED QUESTION NO:1163

ANSWERED ON:28.07.2015

Environmental Clearance

Lokhande Shri Sadashiv Kisan

**Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:**

- (a) whether the Government has received any proposal from Maharashtra relating to `environmental clearance for 0.0754 hectare mangrove land for construction of bridge and approach road (CIDCO);
- (b) if so, the details thereof;
- (c) the present status of the said proposal; and
- (d) the time by which the said proposal is likely to be finalized along with the reasons for delay therein?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI PRAKASH JAVADEKAR)

(a) to (d)The Ministry has conveyed in-principle approval to the State Government of Maharashtra for diversion of 0.0754 ha of mangrove land in favour of City and Industrial Development Corporation of Maharashtra for construction of bridge across Taloja river including approach road under the Forest (Conservation) Act, 1980 subject to certain conditions.

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